

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI
CONSOLIDATED CAUSE LIST OF SA/MA/PART HEARD MATTERS/ CLARIFICATION/ SPECIAL
BENCH/ THIRD MEMBER/PRONOUNCEMENT FOR FRIDAY 16.10.2026

COURT ROOM NO. (2)

I Before S/Shri Saktijit Dey, VP.

for Fixing the date of hearing

1	ITA 4553/M/24	Accost Media LLP (High Court Direction)	A/-
2	ITA 4561/M/24	Accost Media LLP (High Court Direction)	A/-

II Before S/Shri Saktijit Dey, VP & Girish Agrawal AM

1	SA 130/M/26 (ITA 8663/M/26)	Doctors for you	D/-
2	SA 131/M/26 (ITA 3864/M/26)	Government of Singapore	I/-
3	SA 144/M/26 (ITA 1105/M/25)	Government of Singapore	I/-
4	SA 145/M/26 (ITA 9176/M/26)	Government of Singapore	H/-
5	SA 151/M/26 (ITA 1038/M/21)	Tata Communication	H/-
6	SA 160/M/26 (ITA 7189/M/18)	G E Power India Ltd.	I/-
7	SA 161/M/26 (ITA 7858/M/19)	G E Power India Ltd.	I/-
8	SA 162/M/26 (ITA 2898/M/26)	SNV Aviation Pvt. Ltd.	G/-

The Following Cases fixed are adjourned to 23.10.2026

1	ITA 6791/M/26	Sarita Devi Pashupatinath Choudhry (for clarification)	B/-
2	ITA 154/M/25	N H Securities Ltd. (for clarification)	B/-
3	ITA 1757/M/25	N H Securities Ltd. (for clarification)	B/-
4	CO 133/M/26	N H Securities Ltd. (for clarification)	B/-
5	MA 338/M/26	Kumaon Engineering Co. Pvt. Ltd.	H/AM
6	MA 67/M/26	Vinay Ramanlal Shah	F/JM
7-8	MA 74 & 75/M/26	Vinay Ramanlal Shah	F/JM
9	ITA 2866/M/26	BDR Pharmaceuticals International Pvt. Ltd. (for clarification)	B/-
10	ITA 2865/M/26	BDR Pharmaceuticals International Pvt. Ltd. (for clarification)	B/-
11	ITA 2455/M/26	Oxalis Labs (for clarification)	C/-
12	ITA 6079/M/25	Clarion Cosmetics Pvt. Ltd. (for clarification)	C/-
13	ITA 3026/M/26	Thiruvalluvar Co-operative Credit Society Ltd.(for clarification)	J(SMC)/-
14	ITA 9433/M/25	Orion India System Pvt. Ltd. (for clarification)	J/-
15	ITA 1775/M/26	Sant Rohidas Leather Industries (for compliance)	G/-
16	ITA 4033/M/26	Hari Krishna Exports Pvt. Ltd. (PH)	E/-


Assistant Registrar